

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.160 of 2021**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Binod Singh, Advocate
For the State : Mr. Amit Kumar, S.C. (Mines)-II

Order No.03

Date: 10.09.2021

This case is taken up through video conferencing.

Heard learned counsel for the parties.

Put up this case under the heading "**For Orders**" on 24th
September, 2021.

(Rajesh Shankar, J.)

Sanjay/